

Sixteenth Loksabha

an>

Title: Introduction of the Protection of Children from Sexual Offences (Amendment) Bill, 2017 (Insertion of new section 38 A)

SHRIMATI POONAM MAHAJAN (NORTH CENTRAL MUMBAI): I beg to move for leave to introduce a Bill further to amend the Protection of Children from Sexual Offences Act, 2012.

HON. DEPUTY SPEAKER: The question is:

“That leave be granted to introduce a Bill further to amend the Protection of Children from Sexual Offences Act, 2012.”

The motion was adopted.

SHRIMATI POONAM MAHAJAN: I introduce the Bill.
